

(b) whether it is a fact that the public representatives of Bihar have unánimously made such a demand; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). Lack of terminal facilities in Delhi area are coming in the way of such a train.

[English]

Demand for an Additional Passenger Train between Kharagpur and Tata Nagar on S.E Railways

310. SHRI NARAYAN CHOUBEY : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the commuters between Kharagpur and Tata Nagar on S.E. Railways had been asking for an additional passenger train for several years; and

(b) if so, the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Introduction of short distance stepping passenger trains on busy trunk routes is generally not favoured.

Rajghat and Nuagan-Mayurbhanj Road Passenger Halts

311. SHRI CHINTAMANI JENA : Will the Minister of RAILWAYS be pleased to state:

(a) the year when the Rajghat and Nuagan-Mayurbhanj Road passenger halts on Kharagpur-Bhadrak Section of Kharagpur division under South Eastern Railway were established; and

(b) whether the railway users are de-

manding for conversion of these halts into flag station; if so, the reaction of Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Rajghat and Naugaon-Mayurbhanj Road passenger halts were opened in 1960 and 1969 respectively.

(b) The demands for conversions of these halts into flag stations were examined, but not found financially justified.

Export of Flowers and Mushrooms

312. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state:

(a) whether the Agriculture and Processed Food Products Export Development Authority (APEDA) has started some R & D works on mushrooms and horticulture for creation of export markets, if so, the details of R & D works and the result thereof;

(b) the countries which are importing flowers and mushrooms from India and the value of the export made during last three years;

(c) the amount earmarked for 1988-89 for the development of mushrooms and horticulture by R & D;

(d) whether the amount allocated is very meagre; and

(e) if so, whether Government propose to increase the allocation of funds to boost the export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI) : (a) No, Sir.

(b) A statement is given below.

(c) An amount of Rs 1 lakh has been earmarked by APEDA for 1988-89 for mush-

room research.

(d) No, Sir.

(e) Does not arise.

STATEMENT

Export of floriculture

	<i>Value (in Rs. Lakhs)</i>
1985-88	49
1986-87	36
1987-88	37 (provisional)

Average annual estimated exports of flowers are of the order of Rs 10 to Rs 12 lakhs and are mainly exported to the countries in the Gulf region.

Export of Mushrooms

	<i>Value (Rs. in Lakhs)</i>
1985-86	191
1986-87	1013
1987-88	1187

Mushrooms are exported mainly to France and Switzerland.

Cases pending in Allahabad High Court

313. DR. B.L.SHAILESH : Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of cases pending in the Allahabad High Court and the date of the oldest and the latest cases; and

(b) the steps being taken to augment the existing strength of the High Court Judges at Allahabad?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI

H.R. BHARDWAJ) : (a) Information is being collected and will be laid on the Table of the House.

(b) The present sanctioned strength of Allahabad High Court is 55 permanent Judges and 5 Additional Judges. It has been decided to create two new posts of Additional Judges in the High Court and also to fill up the existing vacancies.

Resources of States for Financing Developmental Programme

314. SHRI JAGANNATH PATNAIK : Will the Minister of FINANCE be pleased to state:

(a) whether the resources of the States for financing developmental programmes have undergone further deterioration in 1988-89 following steep rise in the non-developmental expenditure, despite Union Government directive to contain the same in the current fiscal year;

(b) if so, whether any analysis have been made by the Reserve Bank of India in this regard; and

(c) if so, the names of such States?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K.GADHVI) : (a) to (c). According to the analysis conducted by the Reserve Bank of India, the non-developmental expenditure of States is estimated to rise by 20.4% in the current financial year as compared to a rise of 18.3% in 1987-88. Increase in non-developmental expenditure in 1988-89 is anticipated in the case of all the States except Arunachal Pradesh, Goa and Nagaland.

The State Plan outlays, as approved, are fully funded after providing for non-Plan commitments. However, it is too early to say whether the State Plan outlays would be cut and if yes, the extent of such cuts in each State.